

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 07.02.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/288/2024 in CP (IB) No.252/9/HDB/2020
NAME OF THE COMPANY	AGS Management Services Pvt Ltd
NAME OF THE PETITIONER(S)	Akaal Enterprises Pvt Ltd
NAME OF THE RESPONDENT(S)	AGS Management Services Pvt Ltd
UNDER SECTION	9 of IBC

**ORDER**

**IA (IBC)/288/2024**

**Present:** Ld. Counsel Mr. M. Maharshi Viswaraj for the Applicant.

Issue notice to the Respondents by registered/speed post and through e-mail and counter be filed within 14 days after the service. **Matter is adjourned to 22.02.2024** for filing proof of service and for counter.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**